

Repealed by Act 48 of 1952.

Act No. XI of 1949

[PASSED BY THE DOMINION LEGISLATURE]

(Received the assent of the Governor-General on the 25th March, 1949.)

An Act further to amend the Railways (Transport of Goods) Act, 1947.

WHEREAS it is expedient further to amend the Railways (Transport of Goods) Act, 1947 (XII of 1947), for the purpose hereinafter appearing;

It is hereby enacted as follows:—

1. Short title.—This Act may be called the Railways (Transport of Goods) Amendment Act, 1949.

2. Amendment of section 1, Act XII of 1947.—In sub-section (3) of section 1 of the Railways (Transport of Goods) Act, 1947, for the words and figures “26th day of March, 1949” the words and figures “31st day of March, 1950” shall be substituted.

Price anna 1 or 1½d.